

NAME BALAN AND CHHEDA DEVELOPERS PRIVATE LIMITED
 ADDRESS A.F.F, 83/A N.G.ACHARYA MARG, CHEMBUR MUMBAI Mumbai City MH 400071 IN
 CIN U70100MH1996PTC099524

DETAILS OF CLAIMS RECEIVED as on last date of 18/02/2023

Sr Nos.	Names of Financial Creditors	Claims Received			Claims Admitted			% share in claims	Amount of Contingent claim	Amount of Claim not admitted	Amount of claims under Verification
		Principal	Interest	Total Amount	Principal	Interest	Total Amount				
1	Mrs Neeta Navin Nagda	72,50,000.00	80,33,349.00	1,52,83,349.00	72,50,000.00	80,33,349.00	1,52,83,349.00	46.74	0	0	0
2	Mr. Navin Chapshi Shah (Legal Rep Of Laxmibai Chapshi Nagda)	20,00,000.00	22,27,514.00	42,27,514.00	20,00,000.00	22,27,514.00	42,27,514.00	12.93	0	0	0
3	Mr. Nilesh Shamji Gala (Huf)	25,00,000.00	33,56,665.00	58,56,665.00	25,00,000.00	33,56,665.00	58,56,665.00	17.91	0	0	0
4	Mrs. Manisha Samir Gala (Legal Rep Of Samir Gala)	25,00,000.00	33,56,665.00	58,56,665.00	25,00,000.00	33,56,665.00	58,56,665.00	17.91	0	0	0
5	Dhiraj And Hemlata Shah	1,08,00,000.00	1,02,02,499.00	2,10,02,499.00	8,00,000.00	6,74,827.00	14,74,827.00	4.51	0	1,95,27,672.00	0
	Total	2,50,50,000.00	2,71,76,692.00	5,22,26,692	1,50,50,000.00	1,76,49,020.00	3,26,99,020.00	100	0	1,95,27,672.00	0

The above claims admitted based on details given by Financial creditors such Bank statements, TDS statement as said details could not be verified from accounts of Corporate debtors due to non-cooperation and no access given to records or accounts of the company till the date of submission of this report.

Naval
 Ms. Navana Savata
 Insolvency Professional,
 Regd. No. IBI/PA-003/IP-N00051/2017-2018/10491
 1/101-A, Vishal Sushel CHS, Nariman Road,
 Vile Parle East, Mumbai - 400057
 E-mail:- nalinisavata@gmail.com

Ballancheda0223@gmail.com
 Interim Resolution Professional
 ASA Expires20/12/2023

In the matter of Balan and Chheda Developers Private Limited.

